

BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL
SOUTH ZONE, CHENNAI

I.A. No. 99 of 2022 (SZ) in Original Application No.143 of 2020 (SZ)

Applicant : K K Muhammed Iqbal

Versus

**Respondent : The Kerala State Pollution Control Board
& Others**

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Dated this the 14th day of February, 2023



Rema Smrithi. V. K., Advocate
Standing Counsel for the 1st Respondent

BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL
SOUTH ZONE, CHENNAI

I.A. No. 99 of 2022 (SZ) in Original Application No.143 of 2020 (SZ)

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**Respondent : The Kerala State Pollution Control Board
& Others**

REPORT FILED BY THE CHIEF ENVIRONMENTAL ENGINEER FOR
AND ON BEHALF OF THE KERALA STATE POLLUTION CONTROL
BOARD

Standing counsel for the 1st respondent

Rema Smrithi. V. K., Advocate
Additional Standing Counsel,
National Green Tribunal, (SZ), CHENNAI

BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL
SOUTH ZONE, CHENNAI

I.A. No. 99 of 2022 (SZ) in Original Application No.143 of 2020 (SZ)

Applicant : K.K. Muhammed Iqbal

Vs

Respondents : The Kerala State Pollution Control Board &
others

REPORT FILED BY THE CHIEF ENVIRONMENTAL ENGINEER FOR
AND ON BEHALF OF THE KERALA STATE POLLUTION CONTROL
BOARD

I, Baburajan P K, aged 52 years, working as Chief Environmental Engineer, Regional Office, Kerala State Pollution Control Board, Ernakulam. I am competent to and duly authorized to represent the 1st Respondent in the above I.A. I know the facts and circumstances of the case. The factual submissions made here under are true and correct to the best of my knowledge, information and belief. In these circumstances, it is just and necessary that this Hon'ble Tribunal may be pleased to accept the accompanying information on file and it is so humbly prayed in the interests of justice in this case.




BABURAJAN P.K.
Chief Environmental Engineer

1. It is respectfully submitted that the applicant Sri. Harish Kandhari, MD, Eco Bounty Highway Pvt.Ltd. has submitted a proposal through email dated 19.10.2021 to the Member Secretary of the Kerala State Pollution Control Board and Central Pollution Control Board (CPCB) for the utilization cum remediation of jarosite waste contaminated site in and around the premises of Binani Zinc/Edayar Zinc Ltd. The Member Secretary of the Board has sent a letter on 13.10.2021 to the CPCB seeking advice on further course of action to be taken on the part of Kerala State Pollution Control Board and the matter is under the consideration of CPCB. A copy of the letter sent to CPCB is produced herewith and marked as **Annexure 1**. A decision in this matter is awaited.

All that is stated above are true to the best of my knowledge information and belief.

Dated this the 14th of February 2023.



DEPONENT

(Chief Environmental Engineer)

BABURAJAN P.K.
Chief Environmental Engineer

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

I.A. No. 99 of 2022 (SZ) in Original Application No.143 of 2020 (SZ)

Applicant : K K Muhammed Iqbal

Versus

**Respondent : The Kerala State Pollution Control Board
& Others**

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Dated this the 14th day of February, 2023.

**Rema Smrithi. V. K., Advocate
Standing Counsel for the 1st Respondent**



KERALA STATE POLLUTION CONTROL BOARD
കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

Pattom P.O., Thiruvananthapuram - 695 004
 പട്ടം പി.ഒ., തിരുവനന്തപുരം - 695 004

Dated: 13/10/2021

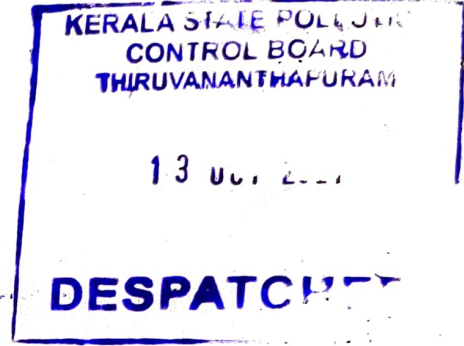
PCB/HWM/A/9/90

From

Member Secretary

To

Member Secretary
 Central Pollution Control Board
 Privesh Bhavan,
 East Arjun Nagar,
 Delhi-110032



Sub:- Remediation of Jarosite waste contaminated site in the premises of
 Binani Zinc Ltd., Kerala-reg.

Ref:- e-mail received from Eco Bounty Highway Pvt.Ltd.

Sir,

Kind attention is invited to the subject mentioned above. Sri Harish Kandhari, MD, Eco Bounty Highway Pvt.Ltd., has sent an e- mail referring to his visit to CPCB. A copy of the e-mail is enclosed. He has submitted copy of a patent certificate for the process of complete conversion of multiple industrial wastes to sustainable alternatives and usable products. Since it is learnt that the matter is under the consideration of CPCB, kindly advise us on further course of action to be taken on the part of Kerala State Pollution Control Board.

Yours faithfully,


MEMBER SECRETARY

Copy to:

Sri. Harish Kandhari, MD, Eco Bounty Highway Pvt.Ltd.
 ecobountyhighway@gmail.com

o/c